

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).3174/2021

(Arising out of impugned final judgment and order dated 18-12-2020 in RFA No.131/2020 passed by the High Court Of Kerala At Ernakulam)

DR. N. GOPAKUMAR

Petitioner(s)

VERSUS

P. ANIL KUMAR & ANR.

Respondent(s)

Date : 13-09-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VINEET SARAN
HON'BLE MR. JUSTICE ANIRUDDHA BOSEFor Petitioner(s) Dr. S. Gopakumaran Nair, Sr. Adv.
Mr. T. G. Narayanan Nair, AOR
Ms. Priya Balakrishnan, Adv.
Mr. Sooraj T. Elenjickal, Adv.
Mr. Aswin Kumar M.J., Adv.For Respondent(s) Mr. Sriram P., AOR
Mr. Nachiketa Vajpayee, Adv.
Mr. Pawan Kr. Dabas, Adv.
Ms. Divyangna Malik, Adv.
Mr. Abhishek Bhati, Adv.
Ms. Prerna Robin, Adv.
Ms. Jessica Bhardwaj, Adv.
Ms. Muskaan Garg, Adv.
Ms. Shashi Priya, Adv.
Mr. Mukund P. Unny, Adv.
Mr. Anoop Bhaskar, Adv.UPON hearing the counsel the Court made the following
O R D E R

List in the next week on a non-miscellaneous day.

(ARJUN BISHT)
(COURT MASTER (SH))(PRADEEP KUMAR)
(BRANCH OFFICER)(ASHWANI THAKUR)
AR-CUM-PS